

ernment of the People's Republic of China, the response of other countries to the suggestions made by the Prime Minister in her Broadcast on 7th July 1966 on finding a peaceful solution to the Vietnam problem has not been unfavourable.

ELECTION BROADCAST

64. SHRIMATI IALITHA (RAJA-GOPALAN) : Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer given to Starred Question No. 826 in the Rajya Sabha on 29th March, 1966 and state :

(a) whether any settlement regarding election broadcast has since been reached between the political parties; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR) : (1) The Government has not received any information in this regard so far.

(b) Does not arise.

PILLAI COMMITTEE ON IFS

65. SHRIMATI JARA RAMCHANDRA SAGHE : Will the Minister of EXTERNAL AFFAIRS be pleased to state when the Pillai Committee on the Indian Foreign Service is likely to submit its report?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : The report of the Committee is expected to be ready next month.

INDIANS IN SHANGHAI

66. RAJA SHANKAR PRATAP SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Indians in Shanghai have requested the Government of India for their repatriation; and

(b) if so, what action Government have taken in this regard?

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THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) :

(a) As a result of increasing hardships and restrictions placed on the practice of their trade by the Chinese authorities, many of the Indian nationals in Shanghai have expressed a desire to leave China after disposing of their assets. Most of the Indians concerned are owners of dairy cattle

(b) The Indian Embassy in Peking has taken up with the Chinese Government the question of hardships being faced by the Indian community in Shanghai, the disposal of their assets and the grant of facilities to those who wish to leave China. From time to time officers from the Embassy have been visiting Shanghai for meeting the Indian community.

12 Noon

OBSERVATIONS OF THE CHAIRMAN
ON THE HAPPENINGS IN THE
HOUSE ON THE 25TH JULY,
1966

MR. CHAIRMAN : Before taking up the business on the Order Paper, I must express my deep distress at the unfortunate incidents that took place in the House yesterday. Disorderly conduct and disregard of authority will discredit this House in the eyes of the people. It is a matter of shame and sorrow to me that any Member of a House of Parliament representing the greatest democracy in the world should sometimes behave in a manner that can destroy the very basis of the democratic way of life. While I permit considerable latitude to Members, sometimes through procedure not strictly covered by rules, to bring to the notice of this House matters on which they may feel strongly, I may not allow this latitude to be abused by them. With the co-operation of both sides of this House it was possible to maintain the decorum so necessary for parliamentary discussions. I do hope this co-operation will continue to be forthcoming in the future. The forum of Parliament and the right of free expression therein are things to be cherished, and not to be sullied. I would like to express the hope that what happened in this House yesterday would never be repeated.